

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	TP No.78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.187/2018, IA No.188/2018, IA (CA)/161/2023, IA (CA)/94/2024, IA (CA)/93/2024 in CP No.50/2015
NAME OF THE COMPANY	Divya Retreat Limited & (06) Others
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/ 398

ORDER

IA No. 187/2018

Present: Ld. Counsel Mr. Harish Kumar Villadath for the Applicant.
Ld. Counsel Dr. SV Ramakrishna for the Respondent.

It is stated by the Ld. Counsel for the Applicant that he wants to withdraw the Application. Accordingly, the application is dismissed as withdrawn.

IA No. 188/2024

Present: Ld. Counsel Dr. SV Ramakrishna for the Applicant.
Ld. Counsel Mr. Harish Kumar Villadath for the Respondent.

In view of the reliefs claimed in the IA, this IA will be disposed of along with the main CP.

IA (CA)/161/2023

Present: Ld. Counsel Mr. Harish Kumar Villadath for the Applicant.
Ld. Counsel Dr. SV Ramakrishna for the Respondent.

In view of the reliefs claimed in the IA, this IA will be disposed of along with the main CP.

Contd...

(2)

IA (CA)/94/2024

Present: Ld. Counsel Mr. Harish Kumar Villadath for the Applicant.
Ld. Counsel Dr. SV Ramakrishna for the Respondent.

It is stated by Ld. Counsel for the Respondent that counter has been e-filed. Let copy of the same be filed. In the meantime, rejoinder, if any, may be filed.

matter is adjourned to 13.08.2024.

IA (CA)/94/2024

Present: Ld. Counsel Mr. Harish Kumar Villadath for the Applicant.
Ld. Counsel Dr. SV Ramakrishna for the Respondent.

For filing of counter, **matter is adjourned to 13.08.2024.** In the meantime, rejoinder, if any, may be filed.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)